NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/629/(IB)/2017

NAME OF THE PETITIONER(S)

: VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S)

: URBANE INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

J. 1c. Chan dra leuren - Contr Repolit

For 2 on behalf of CK. Gausew Kumar Company Secretary

Alph

ORDER

The Company Secretary, representing the Petitioner present. At this stage, Counsel for Corporate Debtor appeared and submitted that he has not received the documents. The Representative for the Petitioner is directed to supply the documents to the other side. Counsel for the Respondent is directed to file reply within a week's time by providing copy to the other side. Matter is posted for arguments. Put up on 24.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk